

USSR Government. The proposal is to develop a mine with an annual production of 11 million tonnes of lignite and to establish a power station with an installed capacity of 3X500 MW.

Appointment of Government nominees on the Board of Directors of M/s. Peerless Company

@1571. SHRI NARAYAN KAR. Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 2967 given in the Rajya Sabha on the 20th August, 1987 and state:

(a) whether any final decision has since been taken to appoint Government nominees on the Board of Directors of M/s. Peerless General Finance and Investment Company Limited; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M ARUNACHALAM): (a) and (b) The Company Law Board have decided to appoint four directors on the Board of Directors of M/s. Peerless General Finance and Investment Company Limited under section 408 of the Companies Act, 1956 for a period of three years.

Village Electrification in Orissa

1572. SHRI ASUDEB MOHAPATRA: Will the Minister of ENERGY be pleased to state:

(a) the number of villages electrified so far in the State of Orissa under the rural electrification programme;

(b) whether Government have any plan to electrify all the villages of the State by the end of the Seventh Plan period; and

@Previously Unstarred Question 962 transferred from the 17th November, 1987.

(c) if not what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI):

(a) Out of 46,992 inhabited villages in Orissa as per 1971 census, 26,484 villages have been electrified till the end of September, 1987.

(b) and (c) At the end of Sixth Plan period, 23,230 inhabited villages were yet to be electrified in Orissa, as per 1971 census. It is targetted to electrify 7558 villages in Orissa, during the 7th Five Year Plan period, considering various factors such as the availability of resources, infra-structural facilities organisational capacity etc.

Production and demand of PSF and PFY

1573. SHRI CHATURANAN

MISHRA

SHRI SURAJ PRASAD

Will the Minister of INDUSTRY be pleased to state.

(a) whether the indigenous production of Polyester Staple Fibre and Polyester Filament Yarn is in excess of the indigenous demand for it; and

(b) if so, what are the details regarding the installed capacity, production and demand of PSF and PFY during the years 1984-85, 1985-86 and 1986-87?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PERO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R K. JAI CHANDRA SINGH):

(a) The indigenous production capacity exists to produce PSF & PFY in excess of indigenous demand.

In the current year the installed capacity of PSF has substantially increased. PFY industry is capable of producing more of filament yarn due to technological changes etc.